

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00832/2017

Jabalpur, this Monday, the 02nd day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Urmila Mathankar, W/o Late Vijay Mathankar,
Aged about 39 years, Resident of C/o 337/9,
B-Saket Nagar, Bhopal (MP)
M.No. 8839041105 Pin code 452002

-Applicant

(By Advocate –NONE)

V e r s u s

1. Union of India, through its Secretary,
Ministry of Railway, Railway Board,
New Delhi, PC. 110001

2. Railway Recruitment Board, East Railway Colony,
Bhopal, Through its Chairman, 452002

3. Divisional Personnel Officer, East Central Railway,
In the Office of D.R.M. Personnel Branch,
Railway Safety Department,
Safety Branch Bhopal (MP)-452002

- Respondents

(By Advocate –Shri Rohit Singh proxy counsel for
Shri Vijay TripathiA.S.Raizada)

O R D E R (ORAL)

By Navin Tandon, AM:-

None for the applicant.

2. From the order sheet it is seen that on the last three occasions including today, neither the applicant nor the counsel for the applicant has put appearance.

3. It seems that the applicant is not interested in prosecuting this matter further.

4. Resultantly, this Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member